

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO.559
TO BE ANSWERED ON 03RD FEBRUARY, 2026**

Registration of Multi-State Cooperative Societies

559. Dr. Bhola Singh

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) Whether there has been any change in the procedure for registration of Multi-State Cooperative Societies after the amendment in 2023; and
- (b) if so, the details thereof?

ANSWER

**THE MINISTER OF COOPERATION
(सहकारिता मंत्री) (SHRI AMIT SHAH)**

- (a) & (b): (i) After the Amendment in Multi-State Cooperative Societies Act, in 2023, the registration process of Multi-State Cooperative Societies has been made online through the CRCS portal.
- (ii) The time period for disposal of application for registration by the Central Registrar has been reduced from 4 months to 3 months.
- (iii) However, on the request of the applicant the time period may be extended by another two months(maximum), for rectification of mistakes, if any, in the application.
